



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
Chennai Bench
 6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

Dated: 28th March, 2024

NOTICE

Please take notice that the following Part-heard matters in Chennai Bench, are as follows. The next date of hearing is indicated below

S.No	Case No.	Name of the Parties	Original date of hearing	Next date of hearing
1	Comp App (AT) (CH) (Ins) No. 98/2023 IA No. 341/2023 IA No. 342/2023 IA No. 340/2023 IA No. 380, 381 & 382/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & Anr WITH	21.03.2024	12.04.2024
2	Comp App (AT) (CH) (Ins) No.109/2022 IA No. 252/2022 IA No. 784/2022 IA No.314,1031/ 2022 IA No.1024/2022	Sheena Adarsh Vs The Punjab National Bank & Anr WITH	21.03.2024	12.04.2024
3	Comp App (AT) (CH) (Ins) No.9/2022 IA No. 18/2022 IA No. 19/2022 IA No. 20/2022	S. Rajendran Vs South India Hotels Private Limited & 8 Ors WITH	21.03.2024	12.04.2024
4	Comp App (AT) (CH) (Ins) No.01/2022 IA No. 1/2022 IA No.2/2022 IA No. 3/2022 IA No. 1022/2022 IA No. 1023/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 10 Ors	21.03.2024	12.04.2024

By the order of Hon'ble Member (Judicial)

Chennai Bench